


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH-EAST**  
**SAKET COURTS COMPLEX, NEW DELHI -110017**

**MODIFIED DUTY ROSTER FOR THE MONTH OF AUGUST-2019**

In view of the written request received from the court of Ms. Gomati Manocha, Ld.ACMM/SED, Saket Courts, the following partial modification made in the Duty Roster for the month of August-2019 bearing No. 894/F2/DR/CMM/SED/SCC/ND/2019 Dated 29.07.2019.

It is hereby ordered that Ms. Gomati Manocha, Ld.ACMM, South-East District, Saket Courts, New Delhi shall work as Duty Magistrate on 18.08.2019 in place of Ms. Nupur Gupta Ld. MM-11, South East District, Saket Courts, New Delhi and Ms.Nupur Gupta, Ld.MM-11, South-East District, Saket Courts, New Delhi shall work as Duty Magistrate on 25.08.2019 in place of Ms. Gomati Manocha, Ld. ACMM, South East District, Saket Courts, New Delhi.

Rest of the conditions shall remain unchanged.

  
(Deepak Sherawat)  
Chief Metropolitan Magistrate (S.E)  
Saket Courts, New Delhi


No. 933/F2/DR/CMM/SED/SCC/ND/2019

New Delhi, Dated : 09.08.2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi.  
(Through: Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi)
2. PS to The Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi
3. The Ld. District & Sessions Judge, Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Delhi.
4. The Ld. C.M.M., Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Delhi.
5. The Director General, Prisons, Prison (HQ), Tihar Jail, Tihar, Delhi.
6. The Ld. Secretary, DLSA, South East, District Court, Saket, New Delhi.
7. The Concerned M.Ms., South East, District Court Saket, New Delhi.
8. The Chief Public Prosecutor, South-East, District Court Saket, New Delhi.
9. The D.C.P. South-East District, Sarita Vihar, New Delhi.
10. The Concerned, Law Officer, Tihar Jail, Tihar, Delhi.
11. The Hony. Secretary, Bar Association, District Court Saket, New Delhi.
12. The In-charge, Judicial Branch/ Admn., South-East, District Court Saket, New Delhi.
13. R& I / SE for uploading on LAYEERS and Centralized Web-Site Committee, Tis Hazari Courts, Delhi.
14. The In-charge, Video-Conference Room No.16, South-East, District Court Saket, New Delhi.
15. The In-charge, Care Taking Branch/ Computer Branch District Court Saket, New Delhi.
16. The Controlling Officer, Pool-Car Section, District Court Saket, New Delhi.
17. The In-charge, Lock-Up, South-East, District Court Saket, New Delhi.
18. The Cashier, South-East, District Court Saket, New Delhi.
19. The PRO, District Court Saket, New Delhi.
20. Guard File.

Dated: 09.08.2019

  
(Deepak Sherawat)  
Chief Metropolitan Magistrate (S.E)  
Saket Courts, New Delhi